

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3106**

TO BE ANSWERED ON THE 30TH MARCH, 2022/ CHAITRA 09, 1944 (SAKA)

SAFE CITY PROJECT

3106. SHRI K.J. ALPHONS:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many projects have been taken up under Safe City Project as part of Nirbhaya Fund Scheme; and

(b) what have been the quantifiable achievements of the project?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) & (b): ‘Police’ and ‘Public order’ are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens including crime against women are with the respective State Governments. However, as part of several initiatives for safety of women by the Government, Safe City Projects have been sanctioned by the Ministry of Home Affairs (MHA) under the Nirbhaya Fund scheme in 8 cities (Ahmedabad, Bengaluru, Chennai, Delhi, Hyderabad, Kolkata, Lucknow and Mumbai). These projects involve identification of hot spots for crimes against women and deployment of various components including infrastructure, technology adoption, and capacity building in community through awareness programmes. The project implementation is regularly reviewed by the respective State Level Apex Committee. Specific details are not maintained in the Ministry.
